

AICRP Studies on Foot and Mouth Diseases

4683. **SHRI CHHITTUBHAI GAMIT:** Will the Minister of AGRICULTURE be pleased to state :

(a) whether efforts have been made by the All India Coordinated Research Project-Epidemiological Studies on Foot and Mouth Disease, set up by Indian Council of Agriculture Research, to devise methods of controlling the Foot and Mouth Disease among animals; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The All India Coordinated Research Project on Epidemiological Studies on Foot and Mouth Disease was launched with the objective of collecting baseline data concerning the prevalence of various types of the Foot and Mouth Disease virus in different parts of the country in order to plan an effective strategy for the control of the disease. The data have depicted clearly the epidemiological pattern of the disease in the country, enabling the proper preparation of vaccine(s) against the prevalent virus. Regular vaccination of the valuable livestock and undertaking of measures to control the disease outbreaks have resulted in the containment of the disease to a large extent.

Lease System in Delhi

*4684 **SHRIMATI JAYANTG PATNAIK :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the existing procedure laid down by his Ministry for allotment of land under the existing lease system in Delhi;

(b) whether there is a proposal for the abolition of lease system in Delhi; and

(c) if so, from when such system is proposed to be abolished ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Allotments of land in Delhi are made by the Government after taking into account factors like availability of site, Permissible land use according to the Master Plan/Zonal Development Plan, etc. Premium and annual ground rent on such allotments are charged as per the rates in force at the time of allotment.

(b) and (c) The question of abolition or modification of the lease hold system relating to residential leases is being examined in all its aspects,

महात्मा गांधी की मूर्ति का लगाना जाना

468 . **श्री फूल चन्द वर्मा :** क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने इण्डिया गेट पर महात्मा गांधी की मूर्ति लगाने का अपना विचार त्याग दिया है ;

(ख) यदि हां, तो उसके क्या कारण हैं ;

(ग) यदि नहीं, तो मूर्ति लगाने में विलम्ब क्यों किया जा रहा है ; और

(घ) वहां पर महात्मा गांधी का मूर्ति का कब तक अनावरण किए जाने की सम्भावना है और इस सम्बन्ध में ब्यौरा क्या है ;

निर्माण और आवास मंत्रालय में उप मंत्री (श्री मोहम्मद उस्मान आरिफ) :(क) और (ख) जी, नहीं । प्रश्न ही नहीं उठता ।

(ग) प्लास्टर कास्ट तक महात्मा गांधी की प्रतिमा बनाने के लिए मूर्तिकार से किए जाने वाले करार को अन्तिम रूप दिया जा रहा है ।